

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): So far as diplomatic etiquette is concerned, I should think that the original statement by the Foreign Minister of Pakistan was not in conformity with any etiquette, diplomatic or other. The other matter, that is, not receiving a reply, I suppose, also might be considered unusual. I suppose it was difficult to reply and so they did not perhaps reply to it.

Shri D. C. Sharma: May I know if any reminder was sent to the Pakistan Prime Minister during this period when the first letter was sent and the reply was not received?

Shri Jawaharlal Nehru: In this particular matter, instead of sending a formal note, I sent a message myself to the Prime Minister of Pakistan on this subject and to that there has been no reply. I am not sending any reminders because I do not think it necessary to send reminders on this question. Since then, there had been other speeches which also might be considered rather unusual for the Ministers of that Government to make in regard to another Government.

Safety Measures in Coal Mines

*234. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether a decision has since been taken regarding the appointment of a 'High Power Commission' to enquire into the safety measures in the coal mines;

(b) if so, when it is likely to be appointed; and

(c) if not, the reason thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The matter is receiving consideration.

The Minister of Labour and Employment and Planning (Shri Nanda): Since the time this answer was drafted, we have given further consideration to the matter and we have come to

decision that we should move in this matter soon.

Shri T. B. Vittal Rao: What will be the composition of the Commission and when it is appointed? Will any representatives from the Central Trade Unions be taken in?

Shri Abid Ali: One representative of the workers will be taken on the Commission.

Shri P. C. Bose: May I know if the Government has ratified the conventions and recommendations of the I.L.O. in regard to the prevention of accidents in mines?

Shri Abid Ali: The I.L.O. conventions were taken into consideration while drafting the regulations.

Shri Keshava: May I know if the Government contemplates the appointment of similar High Power Commissions for manganese and mica also?

Shri Abid Ali: Not at present.

World Youth Festival

*236. **Shri Radha Raman:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that India will be represented at World Youth Festival at Moscow by our youths; and

(b) if so, the procedure proposed to be adopted to select representatives of various Indian youth organisations?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Yes.

(b) Eleven recognised youth and students organisations, which have an all-India character, have been requested to select their representatives.

Shri Radha Raman: May I know whether the Government has restricted the number of youths going to this festival representing India and, if so, what is that number?

Shrimati Lakshmi Menon: Yes, Sir; the number is 80.

Shri Radha Raman: May I also know whether any National Preparatory Committee has been formed in India representing these eleven organisations and, if so, is it fully represented, and has the Government any hand in directing it?

Shrimati Lakshmi Menon: The Government has no hand in these things. In fact, there are two Preparatory Committees; one National Preparatory Committee, and recently another one was formed called the Indian National Preparatory Committee.

Shri Shree Narayan Das: May I know whether any controversy has arisen between these two committees and, if so, what is the nature of that controversy?

Shrimati Lakshmi Menon: It looks as though there must be some controversy, otherwise there would not have been two organisations with the same name.

Shri Ansar Harvani: In view of the fact that in the past certain youth organisations sent representatives to such festivals and they were financially stranded with the result that the foreign countries had to give them financial help, is the Government satisfied that these Preparatory Committees have ample funds to send these young men to this festival?

Shrimati Lakshmi Menon: The Government has no financial responsibility as far as these delegations are concerned. In the current Moscow Festival of the World Preparatory Committee is offering about seventy free passages, and these organisations are collecting funds in India to meet their air passage from India to Moscow.

Shri Subbiah Ambalam: May I know the name of the organisation in the Madras State, if any?

Shrimati Lakshmi Menon: I do not know whether these organisations are in Madras or elsewhere. I can read out the list, Sir, if you so desire; it is a long list. There are 16 in the case of one and 11 in the case of the other.

Shri C. D. Pande: Some two years back a similar rendezvous took place in Moscow and the Government did not look at such meetings with favour. May I know whether the Government's opinion has changed since then?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The Government are not opposed, Sir, to delegates or representatives of India going to international gatherings. It depends on the nature of the international gathering, the scale of it and all that. One general rule that we made was that people should not go from India at the expense of some outside authority. They may be treated as guests in the country to which they are invited, but they or their organisation here should pay for their travel expenses. Of course, we may in some cases, sometimes when there are conferences in which Government are interested, sponsor delegates; that is a different matter, in such cases Government send people, but in other cases the question only is of our giving the normal facilities for people going or not going. That is generally a case to be looked at from the point of view of the individual who goes.

Secondly, we do not normally like very large numbers of people to go. They create problems apart from, sometimes, foreign exchange and other problems too. That is why in this case—of course, we did not wish to come in the way—an ad hoc number of 80 was fixed. The original number asked for, I believe, ran into many hundreds.

Shri Panigrahi: May I know whether the Soviet Youth Organisation while extending the invitation to the Government of India fixed any quota and if so, how the quota has been distributed among the different youth organisations? May I also know....

Mr. Speaker: At one time there must be only one question.

Shri Jawaharlal Nehru: Well, Sir, first of all the organisations that are considered to be functioning were

selected. The matter was considered by the Education Ministry and the Ministry of Home Affairs. At a departmental meeting, in consultation with the Ministry of External Affairs, the Education Ministry and the Ministry of Home Affairs, they decided about these quotas. The figures are here. Should they all be read out?

Mr. Speaker: They need not be read.

Scientific Instruments

*237. **Shri Bahadur Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the steps taken by Government to promote the manufacture of scientific instruments;

(b) whether Government have made any assessment about the requirements of the country of the scientific instruments; and

(c) whether Government contemplate to appoint any Committee for the classification of instruments for the benefit of the consumers, manufacturers and the traders?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A Statement is laid on the Table of the House. [See Appendix II, annexure No. 15.]

Shri Bahadur Singh: May I know if any request has been made by the All-India Instruments Manufacturers' and Dealers' Association for monetary help from the Government to give aid to them?

Shri Manubhai Shah: Yes, Sir. A deputation came and recently met me and we have assured them of all assistance.

Pandit D. N. Tiwari: In the statement, one of the items given is the "appointment of Extension Service Centres for the small-scale sector". May I know whether any extension centres have been opened and, if so, where, and whether foreign experts have been called for this work?

Shri Manubhai Shah: They are really multi-purpose centres and there

are about 12 such centres in all parts of India. About half a dozen foreign experts are attached to them.

Shri Keshava: May I know whether in addition to the component parts of telephone instruments, the Telephone Factory at Bangalore is also manufacturing some scientific precision instruments?

Shri Manubhai Shah: This question of course is not relevant to the main question tabled on the Order Paper. But I might say that we are also trying to develop, as ancillary to the mechanical engineering factories in the public sector, certain manufactures of precision instruments.

Shri S. M. Banerjee: May I know whether the ordnance factory at Dehra Dun will also be utilised for the purpose of manufacturing all such instruments?

Shri Manubhai Shah: For the present there is no such idea.

Publicity Literature

*238. **Shri H. C. Mathur:** Will the Prime Minister be pleased to state:

(a) the informative literature which has been brought out by the External Affairs Ministry and various Indian Embassies abroad during the last one year; and

(b) the Ministry's scheme for the distribution of such literature?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) A list of the publications brought out during the last one year by the Ministry and by the Indian Missions abroad is placed on the Table of the House. [See Appendix II, annexure No 16.]

In addition to these publications, a number of Missions publish periodical publications in the language of the country. On the Republic Day special publications are issued.

(b) The publications issued by the Ministry are distributed through the